

Annexure 7

Name of the Corporate debtor: Bombay Infrastructure India Limited

Date of commencement of CIRP: 02nd August 2023

List of creditors as on: 25th September 2026

List of Operational creditors (Government Dues)														
Sr	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not accepted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	%voting share in CoC					
1	CGST and C Excise, Mumbai West	10/25/2023	636,584,379.00	252,104,674.00	Unsecured Government Dues	0	0	No	0	0	0	384,479,705.00	-	
2	Thane Municipal Corporation	8/19/2025	5,359,109.00	-	Unsecured Government Dues	0	0	No	0	0	0	5,359,109.00	-	
	Total		641,943,488.00	252,104,674.00								389,838,814.00	-	

Sd/-

CA Kshitiz Gupta

Resolution Professional of Bombay Infrastructure India Limited

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